BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(IB) No.487/KB/2017 In CP (IB) No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

		Nicco Corporation Limited		
	Ust 90.17/93/2012			
Under Section	35 IBC			
No. Represent	gnation of Authorized cative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
(1) Ratul 2) Nidhi 3) Sagnik	Das Bahal Basu	Advecates for the petitioner	19/11/201	
	from the office		rigulations.	
) Surajet	Sim Advocate	M/S Sheeker	inj Securita	

P. T.O.

ORDER

Ld. Pr. CS on behalf of the Liquidator and the Ld. Advocates on behalf of the corporate debtor are present.

Ld. Pr. CS appearing on behalf of the Liquidator made a request for adjournment. Prayer is allowed.

List on 17/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)

Sd

Millery.

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rite follow, from the office of liquidation